

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 615 of 2020**

**IN THE MATTER OF:**

**P.M. Cold Storage Pvt. Ltd.**

**...Appellant**

**Versus**

**Goouksheer Farm Fresh Pvt. Ltd.  
Through Resolution Professional  
Mr. Sanjeev Jhunjunwala & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Kumar Anurag Singh, Mr. Zain A. Khan and Mr. Nishant Piyush, Advocates.**

**For Respondents: Mr. Soumya Dutta, Mr. Shaunak Mitra and Ms. Rachana Jhunjunwala, Advocates with Mr. Sanjeev Jhunjunwala, IRP.**

**O R D E R**  
**(Through Virtual Mode)**

**12.02.2021:** Due to paucity of time the matter could not be taken up for hearing today. Post the matter 'for hearing' on **3<sup>rd</sup> March, 2021**.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*